

way committees during the periods is indicated against each: —

<i>Period</i>	<i>1st ACC</i>	<i>1st Class</i>	<i>2nd Class</i>
(i) 25-3.77			
to 20.7.79	3	202	29
to 21.7.79			
to 15.1.80	9	91	9
(3) 16.1.80			
to 31.12.80	8	242	25
(4) 1.1.81			
to 15.1.82	4	365	63

Manufacture of sub-standard Pump-set

*333. SHRI M. R. APPAROW: Will the Minister of IRRIGATION be pleased to state:

'(a) whether Government have directed the A.R.D.C. to suspend its refinancing facilities to agricultural pump-sets which do not conform to the specified thermal efficiencies;

(b) if so, whether the A.R.D.C. also propose to take steps to prevent the manufacture, sale and installation of such sub-standard pump-sets; and

(c) if the reply to part (b) above be in the negative, what other steps Government and A.R.D.C. propose to take to save the innocent kisans who do not know all these intricacies of Thermal inefficiency of pump-sets?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) No. Sir.

(b) Does not arise.

(c) Steps taken by Government and A.R.D.C. are as under:—

(1) At the instance of the Central Government, Technical Committees have been constituted in most of the States to prepare approved list of pump-sets for financing by banks giving due regard to ISI/quality marking, provision for after-sales service etc. Farmers can

select their pumps from these approved lists.

(2) With a view to educate the farmers in the selection of proper pump-sets, A.R.D.C. has published booklets which contain guidelines for proper selection of agricultural pump-sets. These booklets have been supplied to various banks as well as State Governments. The Ministry of Irrigation has also circulated to States necessary guidelines on similar lines for proper selection of pump-sets.

(3) ISI have revised the standard specifications and have now indicated the upper limit of specific fuel consumption.

(4) A.R.D.C. has now made a condition of loaning that only ISI "Q" marked pumps/engines/motors will be selected. Specific fuel consumption and efficiency values have also been specified.

(5) A Standing Committee at the National Level under the Chairmanship of Union Secretary of Irrigation and comprising Central and State Government officers, experts from Institutes and Universities and Manufacturers' representatives etc. has also been constituted to review the position from time to time and issue necessary guidelines for improving the operational efficiencies of agricultural pump-sets. This Committee has also taken decision to co-opt the farmers representatives in the Committee.

Remunerative prices to the oilseeds Growers

*334. SHRI M. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state;

(a) whether it is a fact that the growers of oilseeds are not getting remunerative price for their produce;

(b) if so, whether Government propose to ensure an efficient marketing system for effective intervention in

markets in time to procure the harvested crop and pay the farmers remunerative price; and

(c) if answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) to (c) The growers of oilseeds are getting remunerative prices for oilseeds. NAFED has been designated as the agency to implement the price support operations in case of oilseeds. Whenever it is necessary, NAFED provides marketing support through State/Primary Co-operative Societies for the procurement of soyabean, groundnut and other oilseeds. The National Dairy Development Board (NDDB) has also undertaken a project for restructuring edible oils and oilseeds production and marketing, to be undertaken in the States of Gujarat, Madhya Pradesh, Andhra Pradesh, Tamil Nadu, Maharashtra and Orissa. In most of these States, the State level oilseeds growers' federations have been organised and further measures would be taken for the development of production, marketing and processing of oilseeds, etc.

Allocation of Funds for Maharashtra Government for raising output of Oilseeds and Pulses

♦335. DR. (SHRIMATI) NAJMA HEPTULLA:

DR. LOKESH CHANDRA:

Will the Minister of AGRICULTURE be pleased to state;

(a) whether Government have received proposals from the Government of Maharashtra for the allocation of funds to increase output of oilseeds and pulse in that State; and

(b) if so, what decision has been taken by the Central Government in the matter?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) Yes, Sir.

(b) Government of India have allocated an amount of Rs. 51.65 lakhs under the Centrally Sponsored Scheme on development of Oilseeds and Rs. 36.78 lakhs under the Centrally Sponsored Scheme on development of Pulses during 1981-82.

राप्ती गोमती तथा गोरखपुर-झांसी एक्सप्रेस में डीजल इंजन लगाया जाना

* 336. श्री नगेश्वर प्रसाद शाही :
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार पूर्वोक्त रेलवे की राप्ती-गोमती मेल और गोरखपुर-झांसी एक्सप्रेस में डीजल इंजन लगाने का विचार रखती है;

(ख) यदि हाँ, तो इस सम्बन्ध में व्यय क्या है; और

(ग) यदि नहीं, तो उसके क्या कारण हैं ?

रेल मंत्रालय में तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :
(क) और (ख) जो नहीं, फिलहाल नहीं ।

(ग) राष्ट्रीय अर्थ-व्यवस्था के हित में डीजल रेल इंजनों का उपयोग मुख्यतः अनिवार्य माल यातायात की निकासी के लिए किया जाता है । यात्री गाड़ियों में डीजल रेल इंजन लगाने का काम डीजल इंजनों के उपलब्ध होने तथा परिचालनिक व्यावहारिकता होने पर चुर्नोदा आधार पर किया जाता है । इसके अलावा, इस समय डीजलीकरण करने का कोई लाभ न होगा क्योंकि नव-निर्मित खंड पर रफ्तार सम्बन्धी कड़े प्रतिबंध हैं ।